

Securities Appellate Tribunal
 IN THE COURT OF :Justice Tarun Agarwala, Presiding Officer/Justice M. T. Joshi, Judicial Member
 Coram - Presiding Officer//Members
 CIVIL CAUSE LIST OF DATE :24/08/2021

Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
<u>MENTIONING- COURT CODE-MENTION-AT 11A.M.-11.05 A.M</u>				
<u>PRONOUNCEMENT-CODE-DELIVERYJUDGMENT- AT 11.05 A.M.</u>				
1	SEBI Appeal	473/2020	DR. V. K. SUKUMARAN Vs. SEBI	Joby Mathew and Associates
2	SEBI Appeal	214/2021	SHRI YOGRAJ SINGH BHAU Vs. SEBI	MDP and Partners Advocates and Solicitors
	Sub Matter, Sub Matter,	Misc. Application/0000557/2021 Misc. Application/0000158/2021		
3	SEBI Appeal	326/2020	SANJAY KUMAR PODDAR HUF Vs. SEBI	Ms. Kinjal Bhatt
A/W	SEBI Appeal	327/2020	AVINASH ARDAWATIA Vs. SEBI	Mr. Aditya Bhansali, Advocate
A/W	SEBI Appeal	328/2020	SURENDRA TIWARI Vs. SEBI	Mr. Aditya Bhansali, Advocate
A/W	SEBI Appeal	363/2020	KAMAL TIBREWALA Vs. SEBI	Mr. Aditya Bhansali, Advocate
A/W	SEBI Appeal	369/2020	MR. ANIRUDDH PARASHAR Vs. SEBI	Mr. Aditya Bhansali, Advocate

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Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
A/W	SEBI Appeal	370/2020	RAKESH RAMSINGH SAINI Vs. SEBI	Mr. Aditya Bhansali, Advocate
A/W	SEBI Appeal	371/2020	Akash Swami Vs. SEBI	Mr. Aditya Bhansali, Advocate
A/W	SEBI Appeal	372/2020	SANTOSHKUMAR SATYANARAYAN PODDAR Vs. SEBI	Mr. Aditya Bhansali, Advocate
A/W	SEBI Appeal	373/2020	Subhash D. Bhatiwala Vs. SEBI	Ms. Surabhi Agarwal, Advocate Mr. Suraj Chaudhary, Advocate
A/W	SEBI Appeal	152/2021	Sanjay Kumar Poddar HUF Vs. SEBI	Ms.Rakshita Poddar, Advocate
A/W	SEBI Appeal	153/2021	Surendra Tiwari Vs. SEBI	Ms.Rakshita Poddar, Advocate
	Sub Matter	Misc. Application/0000533/2021		
A/W	SEBI Appeal	154/2021	Akash Swami Vs. SEBI	Ms.Rakshita Poddar, Advocate
	Sub Matter	Misc. Application/0000534/2021		
A/W	SEBI Appeal	155/2021	MR. ANIRUDDH PARASHAR Vs. SEBI	Ms.Rakshita Poddar, Advocate
	Sub Matter	Misc. Application/0000535/2021		
A/W	SEBI Appeal	156/2021	Subhash D. Bhatiwada Vs. SEBI	
	Sub Matter	Misc. Application/0000536/2021		

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Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
A/W	SEBI Appeal	157/2021	Santosh Kumar Satyanarayan Poddar Vs. SEBI	Ms.Rakshita Poddar, Advocate
A/W	SEBI Appeal	158/2021	Rakesh Ramsingh Saini Vs. SEBI	Ms.Rakshita Poddar, Advocate
A/W	SEBI Appeal	204/2021	Kamal Tibrewala Vs. SEBI	Ms.Rakshita Poddar, Advocate
	Sub Matter	Misc. Application/0000429/2021		
A/W	SEBI Appeal	205/2021	Avinash Ardawatia Vs. SEBI	Ms.Rakshita Poddar, Advocate
	Sub Matter	Misc. Application/0000531/2021		

- ADMISSION-COURT CODE- VERTEXCROSSTRADES- AT 11.10P.M.

4	Misc. Application	302/2021	Mfs. Mansukh Finance and Investments Pvt. Ltd Vs. SEBI	R V Legal
	(Main Matter Number :SEBI Appeal/0000546/2021)			
5	Misc. Application	303/2021	M/S. VERTEX SPINNING LIMITED Vs. SEBI	R V Legal
	(Main Matter Number :SEBI Appeal/0000547/2021)			
6	SEBI Appeal	546/2021	M/S. MANSUKH FINANCE and INVESTMENTS PVT. LTD.and Vs. SEBI	R V Legal
	Sub Matter :	Misc. Application/0000302/2021		
6	SEBI Appeal	547/2021	M/S. VERTEX SPINNING LIMITED Vs. SEBI	R V Legal
	Sub Matter :	Misc. Application/0000303/2021		

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Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
7	SEBI Appeal	548/2021	SMT. MITHLESH SHARMA Vs. SEBI	R V Legal
	Sub Matter :	Misc. Application/0000548/2021		
	Misc. Application	548/2021	Smt. Mithlesh Sharma Delay Application Vs. SEBI	
	(Main Matter Number :SEBI Appeal/0000548/2021)			
	SEBI Appeal	549/2021	Shri Ashok Sharma Vs. SEBI	R V Legal
	Sub Matter :	Misc. Application/0000549/2021		
	Misc. Application	549/2021	Shri Ashok Sharma Delay Appication Vs. SEBI	R V Legal
	(Main Matter Number :SEBI Appeal/0000549/2021)			

ADMISSION-COURTCODE-INFLATEDPRICE- AT 11.15P.M.

8	SEBI Appeal	556/2021	Ms. Ammaji Anumolu and Anr. Vs. SEBI	Ms. Aayushi Sharma, Advocate
	Sub Matter :	Misc. Application/0000949/2021		
	Misc. Application	949/2021	Ms. Ammaji Anumolu and Anr.- Urgency Application Vs. SEBI	Ms. Aayushi Sharma, Advocate
	(Main Matter Number :SEBI Appeal/0000556/2021)			

MAHEARING-COURT CODE-MACOMPLIANCE AT AT 11.20P.M.

9	Misc. Application	877/2021	ASHOK DAYABHAI SHAH AND ORS.- URGENT HEARING Vs. SEBI and ors.	J. Sagar Associates I advocates and solicitors
	(Main Matter Number :SEBI Appeal/0000428/2019)			

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Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
	Misc. Application	878/2021	ASHOK DAYABHAI SHAH AND ORS- COMPLIANCE Vs. SEBI and ors.	J. Sagar Associates I advocates and solicitors
(Main Matter Number :SEBI Appeal/0000428/2019)				
<u>.PART HEARD-COURTCODE-TBTIP-AT 11.25 A.M.</u>				
10	SEBI Appeal	184/2019 (/0000)	OPG Securities Private Limited and Ors. Vs. SEBI	Gaurav Joshi,Sr. Adv. i/b Parinam Law Associates Mustafa Doctor,Sr. Adv. i/b The Law Point
Sub Matter :		Misc. Application/0000777/2021		
	Misc. Application	250/2019	A. KUMAR - INTERVENER Vs. RAVI NARAIN VS SEBI	Nithyaesh Natrajan, Adv -i/b Adv Saloni Sulakhe,
(Main Matter Number :SEBI Appeal/0000331/2019)				
	Misc. Application	257/2019	A. KUMAR - INTERVENER Vs. NSEIL VS SEBI	Nithyaesh Natrajan-Adv-i/b Adv Saloni Sulakhe
(Main Matter Number :SEBI Appeal/0000333/2019)				
	Misc. Application	298/2019	A. KUMAR- INTERVENER Vs. CHITRA RAMAKRISHNA VS SEBI	Nithyaesh Natrajan, ADV- i/b Adv Saloni Sulakhe
(Main Matter Number :SEBI Appeal/0000336/2019)				
A/W	SEBI Appeal	331/2019	Ravi Narain Vs. SEBI	P. N. Modi, Sr. Adv i/b MKA Rafique Dada,Sr.Adv.i/b The Law Point
Sub Matter :		Misc. Application/0000250/2019		
A/W	SEBI Appeal	333/2019	National Stock Exchange of India Ltd. Vs. SEBI	D. J. Khambatta, Sr. Adv i/b AZB and Partners Rafique Dada, Sr. Adv. i/b The Law Point
Sub Matter :		Misc. Application/0000257/2019		

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Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
A/W	SEBI Appeal	336/2019 (/0000)	Chitra Ramakrishna Vs. SEBI	Prashant Pratap,Sr.Adv. i/b S. Priya Rafique Dada,Sr. Adv. i/b The Law Point
Sub Matter :		Misc. Application/0000298/2019		
A/W	SEBI Appeal	433/2019	Mr. A. Kumar Vs. SEBI	Saloni Sulakhe, Advocate Rafique Dada,Sr. Adv. i/b The Law Point
	Misc. Application	777/2021	OPG SECURITIES PVT LTD. Vs. SEBI	PARINAM LAW ASSOCIATES LAW POINT
(Main Matter Number :SEBI Appeal/0000184/2019)				

-ADM DISPOSAL-COURTCODE-BUYBACKEQUITYSHARES-AT 12.05 P.M.

11	SEBI Appeal	23/2019	M/s Apollo Tyres Ltd. Vs. SEBI	P.N. Modi, Sr. Adv. i/b Shardul AmarchandMangaldas Abhiraj Arora, Adv. i/b ELP
Sub Matter :		Misc. Application/0000381/2019		
Sub Matter :		Caveat Application/0000001/2019		
	Caveat Application	1/2019	JYOTI H.. MEHTA AND OTHERS Vs. APOLLO TYRES VS SEBI	
(Main Matter Number :SEBI Appeal/0000023/2019)				
	Misc. Application	381/2019	ASHWIN S. MEHTA- INTERVENER Vs. APOLLO TYRES LTD. VS SEBI	ASHWIN S. MEHTA, ADVOCATE ELP
(Main Matter Number :SEBI Appeal/0000023/2019)				

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-ADMISSION DISPOSAL-COURT CODE-GDRASUBSCRIPTION AT 12.10 P.M.

12	SEBI Appeal	534/2019	P. F. Sundesha and Others Vs. SEBI	Adhiraj Malhotra,Adv. i/b DMD Associates Shyam Mehta,Sr. Adv. i/b K.Ashar and Co.
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A/W	SEBI Appeal	535/2019	Saksh Otifibre Ltd. Vs. SEBI	Adhiraj Malhotra,Adv. i/b DMD Associates Shyam Mehta,Sr. Adv. i/b K.Ashar and Co.
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A/W	SEBI Appeal	536/2019	Dr. Kailash Chaudhari Vs. SEBI	Adhiraj Malhotra,Adv. i/b DMD Associates Shyam Mehta,Sr. Adv. i/b K.Ashar and Co.
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A/W	SEBI Appeal	438/2020	Aksh Optifibre Ltd Vs. SEBI	DMD Advocates
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A/W	SEBI Appeal	439/2020	Dr. KAILASH S. CHOUDHARI Vs. SEBI	DMD Advocates
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A/W	SEBI Appeal	440/2020	P. F. SUNDESHA AND OTH Vs. SEBI	DMD Advocates
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-ADMDISPOSAL-COURTCODE-SELLSHARES-AT 12.20 P.M.

13	SEBI Appeal	31/2020	Top Class Capital Markets Pvt. Ltd. Vs. SEBI	Crawford Bayley
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Sub Matter : Misc. Application/0000807/2021
 Sub Matter : Misc. Application/0000904/2021

	SEBI Appeal	23/2021	Top Class Capital Markets Pvt. Ltd. Vs. SEBI	Crawford Bayley Co. ELP
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Sub Matter : Misc. Application/0000808/2021
 Sub Matter : Misc. Application/0000905/2021

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Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
	Misc. Application	808/2021	Top Class Capital Markets Pvt. Ltd. Vs. SEBI (Main Matter Number :SEBI Appeal/0000023/2021)	Crawford Bayley Co.
	Misc. Application	807/2021	Top Class Capital Markets Pvt. Ltd. Vs. SEBI (Main Matter Number :SEBI Appeal/0000031/2020)	Crawford Bayley Co. ELP
	Misc. Application	904/2021	Top Class Capital Markets Pvt. Ltd. Vs. SEBI (Main Matter Number :SEBI Appeal/0000031/2020)	Crawford Bayley Co.
	Misc. Application	905/2021	Top Class Capital Markets Pvt. Ltd. Vs. SEBI (Main Matter Number :SEBI Appeal/0000023/2021)	Crawford Bayley Co. ELP

-ADM DISPOSAL-COURTCODE-NONDISCLOSUREGDR- AT 12.30 P.M.

14	SEBI Appeal	256/2020	Rana Sugars Limited and Ors. Vs. Securities And Exchange Board of India	Lakshmikumaran and Sridharan Vidhii Partners
	Sub Matter :	Misc. Application/0000285/2020		
	Misc. Application	285/2020	Rana sugars Ltd. - Stay Application Vs. SEBI (Main Matter Number :SEBI Appeal/0000256/2020)	Lakshmikumaran and Sridharan
A/W	SEBI Appeal	532/2020	RANA RANJIT SINGH AND ORS. Vs. SEBI	Lakshmikumaran and Sridharan

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Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
<u>-ADM DISPOSAL-COURTCODE-ALLEGATIONSSCNIO-AT 12.40 P.M.</u>				
15	SEBI Appeal	319/2020	Praveen Kurele and Ors. Vs. SEBI	Mr. Vikas Bengani, Advocate Vidhii Partners
A/W	SEBI Appeal	323/2020	Som Prakash Goenka Vs. SEBI	Prakash Shah and Associates Vidhii Partners
	Sub Matter :	Misc. Application/0000332/2020		
A/W	SEBI Appeal	324/2020	Surendra Kumar Gupta Vs. SEBI	Prakash Shah and Associates Vidhii Partners
	Sub Matter :	Misc. Application/0000334/2020		
	Misc. Application	332/2020	Som Prakash Goenka Vs. SEBI	Prakash Shah and Associates Vidhii Partners
	(Main Matter Number :SEBI Appeal/0000323/2020)			
	Misc. Application	334/2020	Surendra Kumar Gupta Vs. SEBI	Prakash Shah and Associates Vidhii Partners
	(Main Matter Number :SEBI Appeal/0000324/2020)			
A/W	SEBI Appeal	358/2020	Manish Kumar Garg Vs. SEBI	Mr. Vikas Bengani, Advocate Vidhii Partners
A/W	SEBI Appeal	364/2020	Sanjeev Sanghi Vs. SEBI	Mr. Vikas Bengani, Advocate Vidhii Partners
A/W	SEBI Appeal	365/2020	Pranveer Singh Vs. SEBI	Mr. Vikas Bengani, Advocate Vidhii Partners
A/W	SEBI Appeal	422/2020	Raghuvansh Agrofarms Ltd. Vs. SEBI	Mr. Yahaya Batatawala, Advocate Vidhii Partners

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Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
A/W	SEBI Appeal	423/2020	Litmus Investment Ltd. Vs. SEBI	Mr. Yahaya Batatawala, Advocate Vidhii Partners
A/W	SEBI Appeal	374/2020	Sajan Kumar Agarwal Vs. SEBI	Mr. Vikas Bengani, Advocate Vidhii Partners
A/W	SEBI Appeal	375/2020	Vivek Karwa Vs. SEBI	Mr. Vikas Bengani, Advocate Vidhii Partners
A/W	SEBI Appeal	376/2020	Geeta Mishra and Anr. Vs. SEBI	Mr. Vikas Bengani, Advocate Vidhii Partners
A/W	SEBI Appeal	377/2020	Sanjay Kumar Vs. SEBI	Mr. Vikas Bengani, Advocate Vidhii Partners
A/W	SEBI Appeal	435/2020	Manisha Sharma Vs. SEBI	Mr. Vikas Bengani, Advocate Vidhii Partners
A/W	SEBI Appeal	398/2020	Ashok Kumar Maheshwari and Ors. Vs. SEBI	Mr. Vikas Bengani, Advocate Vidhii Partners
A/W	SEBI Appeal	399/2020	Manoj Agarwal Vs. SEBI	Mr. Vikas Bengani, Advocate Vidhii Partners
A/W	SEBI Appeal	400/2020	Narendra Kumar and Ors. Vs. SEBI	Mr. Vikas Bengani, Advocate Vidhii Partners
A/W	SEBI Appeal	401/2020	Divya Agarwal Vs. SEBI	Mr. Vikas Bengani, Advocate Vidhii Partners

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Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
A/W	SEBI Appeal	437/2020	Shubham Agarwal and Anr. Vs. SEBI	Mr. Vikas Bengani, Advocate Vidhii Partners
A/W	SEBI Appeal	452/2020	Bakliwal Vyapar Pvt. Ltd. Vs. SEBI	S. K. Jain and Co. Vidhii Partners
A/W	SEBI Appeal	453/2020	Deepak Kumar Agarwal Vs. SEBI	Mr. Vikas Bengani, Advocate Vidhii Partners
A/W	SEBI Appeal	462/2020	Jasmine Commodities Pvt. Ltd. Vs. SEBI	S. K. Jain and Co. Vidhii Partners
A/W	SEBI Appeal	463/2020	Aviral Industries Ltd. Vs. SEBI	S. K. Jain and Co. Vidhii Partners
A/W	SEBI Appeal	480/2020	Seema Kapoor and Ors. Vs. SEBI	Mr. Vikas Bengani, Advocate Vidhii Partners
A/W	SEBI Appeal	501/2020	Vinay Kumar Agarwal Vs. SEBI	Mr. Vikas Bengani, Advocate Vidhii Partners
A/W	SEBI Appeal	531/2020	Santosh Kumar Vs. SEBI	S. K. Jain and Co. Vidhii Partners
A/W	SEBI Appeal	492/2020	Kavita Awasti and Anr. Vs. SEBI	S. K. Jain and Co. Vidhii Partners
A/W	SEBI Appeal	493/2020	KPK Fin Consultancy Pvt. Ltd. Vs. SEBI	S. K. Jain and Co. Vidhii Partners
A/W	SEBI Appeal	553/2020	Param Jeet Singh Vs. SEBI	S. K. Jain and Co. Vidhii Partners

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Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
A/W	SEBI Appeal	555/2020	Shrishti E Systems Pvt. Ltd. Vs. SEBI	S. K. Jain and Co. Vidhii Partners
A/W	SEBI Appeal	67/2021	Subodh Agarwal Vs. SEBI	Mr. Yahaya Batatawala, Advocate Vidhii Partners
A/W	Misc. Application	91/2021	Raj Kumar Vs. SEBI	i/b Dua Associates AOR, Advocate Vidhii Partners
(Main Matter Number :SEBI Appeal/0000131/2021)				
A/W	SEBI Appeal	131/2021	Mr. Raj Kumar Vs. SEBI	i/b Dua Associates AOR, Advocate Vidhii Partners
Sub Matter :		Misc. Application/0000091/2021		
	Misc. Application	211/2021	Sulabh Engineers and Services Ltd. Vs. SEBI	Ketan Rupani and Company Vidhii Partners
(Main Matter Number :SEBI Appeal/0000195/2021)				
A/W	SEBI Appeal	195/2021	Sulabh Engineers and Services Ltd. Vs. SEBI	Ketan Rupani and Co. Vidhii Partners
Sub Matter :		Misc. Application/0000211/2021		
A/W	SEBI Appeal	354/2021	Deepa Mittal Vs. SEBI	Ketan Rupani and Company Vidhii Partners
A/W	SEBI Appeal	355/2021	Manoj Kumar Agarwal Vs. SEBI	Ketan Rupani and Co. Vidhii Partners
A/W	SEBI Appeal	356/2021	Santosh Kumar Agarwal Vs. SEBI	Ketan Rupani and Co. Vidhii Partners

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A/W	SEBI Appeal	357/2021	Sandhya Agarwal and Ors. Vs. SEBI	Ketan Rupani and Co. Vidhii Partners
A/W	SEBI Appeal	477/2021	Mridula Agarwal Vs. SEBI	Mr.Vikas Bengani Advocate
	Sub Matter(Disposed) :	Misc. Application/0000739/2021		
A/W	SEBI Appeal	478/2021	Kamta Prasad Pandey Vs. SEBI	S .K.JAIN AND CO. Company Secretaries
	Sub Matter(Disposed) :	Misc. Application/0000740/2021		
A/W	SEBI Appeal	479/2021	Akhilesh Kumar Agnihotri Vs. SEBI	S .K.JAIN AND CO. Company Secretaries
	Sub Matter(Disposed) :	Misc. Application/0000741/2021		
A/W	SEBI Appeal	480/2021	Jeetendra Kumar Agnihotri Vs. SEBI	S .K.JAIN AND CO. Company Secretaries
	Sub Matter(Disposed) :	Misc. Application/0000742/2021		
A/W	SEBI Appeal	481/2021	VASUNDHARA CAPITAL and SECURITIES LTD Vs. SEBI	S .K.JAIN AND CO. Company Secretaries
	Sub Matter(Disposed) :	Misc. Application/0000743/2021		
A/W	SEBI Appeal	482/2021	RENU AGARWAL Vs. SEBI	Advocate Yahya Batatawala
	Sub Matter(Disposed) :	Misc. Application/0000744/2021		
A/W	SEBI Appeal	483/2021	RAJ KUMAR AGARWAL Vs. SEBI	Advocate Yahya Batatawala
	Sub Matter(Disposed) :	Misc. Application/0000745/2021		
A/W	SEBI Appeal	484/2021	SUBODH AGARWAL Vs. SEBI	Advocate Yahya Batatawala
	Sub Matter(Disposed) :	Misc. Application/0000746/2021		

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<u>-ADMDISPOSAL-COURTCODE-LODRKESAR- AT 12.50 P.M.</u>				
16	SEBI Appeal	352/2020	Kesar Petroproducts Ltd. Vs. SEBI	Mr. Viraj Parikh, Advocate Mr. Vishal Kanade, Advocate
A/W	SEBI Appeal	14/2021	MR. RAJKUMAR Vs. SEBI AND ANR.	Ms. Payal Shah, Advocate
	Sub Matter :	Misc. Application/0000521/2021		
A/W	SEBI Appeal	465/2020	Raj Kumar Vs. SEBI	Mr. Harsh Kesharia, Advocate Mr. Vishal Kanade, Advocate
	Misc. Application	521/2021	RAJKUMAR- APPLICATION Vs. SEBI	DELAY
(Main Matter Number :SEBI Appeal/0000014/2021)				

-ADMDISPOSAL-COURTCODE-DIRECTORPANCARD- AT 12.55 P.M

17	SEBI Appeal	424/2020	Chandrasen Bhise Vs. SEBI	Ms. Shradha Achliya, Advocate Mr. Shyam Mehta, Senior Advocate
	Sub Matter :	Misc. Application/0000417/2020		
	Sub Matter :	Misc. Application/0000486/2020		
	Sub Matter :	Misc. Application/0000556/2021		
	Misc. Application	417/2020	CHANDRASEN BHISE- STAY APPLICATION Vs. SEBI	Ms. Shradha Achliya, Adv i/bJinal Garasia,Advocate
(Main Matter Number :SEBI Appeal/0000424/2020)				
	Misc. Application	486/2020	CHANDRASEN BHISE- STAY APPLICATION Vs. SEBI	
(Main Matter Number :SEBI Appeal/0000424/2020)				

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	Misc. Application	556/2021	CHANDRASEN BHISE- STAY APPLICATION Vs. SEBI	
(Main Matter Number :SEBI Appeal/0000424/2020)				

-ADM DISPOSAL-COURTCODE-PFUTPRUTRON-AT 1.05 P.M

18	SEBI Appeal	318/2021	Comfort Intech Ltd. Vs. SEBI	Prakash Shah and Associates Vidhii Partners
A/W	SEBI Appeal	319/2021	Manju Khandelia Vs. SEBI	Prakash Shah and Associates Vidhii Partners
A/W	SEBI Appeal	320/2021	Jugal Chandrakant Thacker HUF Vs. SEBI	Mr. Jugal C. Thacker, Appellant in Person. Vidhii Partners

-ADM DISPOSAL-COURTCODE-BUYBACK-AT 1.15 P.M

19	Misc. Application	708/2021	Vedanta Limited and Others-URGENT HEARING Vs. SEBI	
(Main Matter Number :SEBI Appeal/0000420/2021)				
	SEBI Appeal	420/2021	VEDANTA LIMITED AND OTHERS Vs. SEBI	SOMASEKHAR S., ADVOCATE-I/BRISHAB HSHARMA,
Sub Matter :		Misc. Application/0000708/2021		
	Misc. Application	809/2021	Neeraj sharma- URGENT HEARING Vs. SEBI	REGSTREET LAW ADVISORS
	Misc. Application	810/2021	NEERJA SHARMA- EXEMPTION APPLICATION Vs. SEBI	REGSTREET LAW ADVISORS

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Coram - Presiding Officer//Members
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Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
A/W	SEBI Appeal	486/2021	Neerja Sharma Vs. SEBI	REGSTREET ADVISORS LAW